

NOTIFICATIONS UNDER ESSENTIAL  
COMMODITIES ACT

इस्वात श्रीर, ज्ञान मंत्रालय में उपसंज्ञो  
(श्री सुखदेव प्रसाद) : अध्यक्ष महोदय,  
में आवश्यक वस्तु अधिनियम 1955 की  
धारा 3 की उपधारा (6) के अन्तर्गत  
निम्नलिखित अधिसूचनाओं (हिन्दी तथा  
अंग्रेजी संस्करण) की एक एक प्रति  
सभा पटल पर रखता हूँ :

(एक) अल्यूमिनियम (नियंत्रण) दूसरा  
संशोधन आदेश, 1975 जो दिनांक  
15 जुलाई, 1975 के भारत के  
राजपत्र में अधिसूचना संख्या सां०  
सां० 353(ड) में प्रकाशित हुआ  
था ।

(दो) अल्यूमिनियम (नियंत्रण) तीसरा  
संशोधन आदेश, 1975 जो दिनांक  
15 जुलाई, 1975 के भारत के  
राजपत्र में अधिसूचना संख्या सां०  
आ० 355(ड) में प्रकाशित  
हुआ था ।

[Placed in Library. See No. LT-  
9853/75]

COTTON TEXTILES (CONTROL) AMEND-  
MENT ORDER 1975

THE DEPUTY MINISTER IN THE  
MINISTRY OF COMMERCE (SHRI  
VISWANATH PRATAP SINGH): I  
beg to lay on the Table a copy of  
the Cotton Textiles (Control) Amend-  
ment Order, 1975 (Hindi and English  
versions) published in Notification No  
S. O. 2074 in Gazette of India dated  
the 5th July, 1975 under sub-section  
(6) of section 3 of the Essential Com-  
modities Act, 1955. [Placed in Library  
See No. LT-9853/75.]

EMPLOYEES PROVIDENT FUNDS (SECOND  
AMENDMENT) SCHEMES, NOTIFICATIONS  
UNDER APPRENTICES ACT AND NOTIFICA-  
TIONS UNDER COAL MINES PROVIDENT  
FUND, FAMILY PENSION AND BONUS  
SCHEMES, ACT

THE DEPUTY MINISTER IN THE  
MINISTRY OF LABOUR (SHRI  
BALGOVIND VERMA): I beg to lay  
on the Table:—

(1) A copy of the Employees'  
Provident Funds (Second  
Amendment) Scheme, 1975  
(Hindi and English versions)  
published in Notification No.  
G.S.R. 593 in Gazette of India  
dated the 10th May, 1975  
under sub-section (2) of sec-  
tion 7 of the Employees' Pro-  
vident Funds and Family  
Pension Fund Act, 1952. [Plac-  
ed in Library. See No. LT-  
9854/75.]

(2) A copy each of the following  
Notifications (Hindi and Eng-  
lish versions) under sub-sec-  
tion (3) of section 37 of the  
Apprentices Act, 1961:—

(i) The Apprenticeship (Second  
Amendment) Rules, 1975  
published in Notification  
No. G.S.R. 297 (E) in Gaz-  
ette of India dated the 27th  
May, 1975.

(ii) The Apprenticeship (Third  
Amendment) Rules, 1975,  
published in Notification  
No. G.S.R. 780 in Gazette of  
India dated the 21st June,  
1975.

[Placed in Library. See No. LT-  
9855/75.]

(3) A copy each of the following  
Notifications (Hindi and Eng-  
lish versions) under section 7A  
of the Coal Mines Provident  
Fund, Family Pension and  
Bonus Schemes Act, 1948:—

(i) The Coal Mines Provident  
Fund (Amendment) Schem-  
e, 1975, published in Noti-  
fication No. G.S.R. 687, in  
Gazette of India dated the  
31st May, 1975.

(ii) The Andhra Pradesh Coal  
Mines Provident Fund  
(Second Amendment) Schem-  
e, 1975, published in Noti-  
fication No. G.S.R. 688 in  
Gazette of India dated the  
31st May, 1975.

(iii) The Rajasthan Coal Mines  
Provident Fund (Second  
Amendment) Scheme, 1975,